COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

DFR NO. 166 OF 2018

Dated: 28th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee

Mr. Deep Rao

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondents returnable on 12.04.2018. Dasti, in addition, is also permitted.

List the matter on 12.04.2018.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

pr/vt